The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) There is only one unit in the public sector which has been licensed to manufacture Opthalmic Class.

(b) The licensed capacity is 300 tonnes per annum. The unit is yet to go into production.

(c) There is no indigenous production of this item at present and the entire requirements are being imported.

(d) The unit is likely to go into trial production in October, 1967 and is expected to take care of the entire demand of the country when in full production.

राष्ट्रीय कोयला विकास निगम द्वारा उत्पादित कोयला

8930. **श्री भोगेन्द्र झा** : क्या **इस्पात, खान तथा धातु** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय कोयला विकास निगम द्वारा उत्पादित कोयले का कुछ भाग बिना बिका पड़ा है और इसके परिणामस्वरूप उत्पादन में वृद्धि नहीं हो सकी है; और

(ख) क्या सरकार सरकारी उपक्रमों के लिये यह अनिवार्य बनाना चाहती है कि वे राष्ट्रीय कोयला विकास निगम से ही कोयला खरीदें ?

इस्पात, खान तथा धातु मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) कोयले का बाजार मंदा होने के कारण निगम को कुछ कोयला खानों में कोयले के उत्पादन को सीमित रखना पड़ता है ।

(ख) सरकारी निकायों को राष्ट्रीय कोयला विकास निगम से ही कोयला खरीदने पर बाध्य करने का इस समय कोई प्रस्ताव नहीं है ।

जर्मन लोकतन्त्रात्मक गणराज्य के साथ व्यापार

8931. **श्री भोगेन्द्र झा** : क्या **वाणिज्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत पांच वर्षों में जर्मन लोकतन्त्रात्मक गणराज्य के साथ भारत का व्यापार धीरे धीरे बढ़ गया है; और

(ख) यदि हां, तो उपर्युक्त अवधि में वास्तव में व्यापार में कितनी वृद्धि हुई है ?

वाणिज्य मंत्री (श्री दिनेश सिंह) : (क) जी, हां ।

(ख) 1662–66 की अवधि में भारत तथा जर्मन लोकतन्त्रात्मक गणराज्य के बीच व्यापार के परिमाण में 19.00 करोड़ रुपये की वृद्धि हुई है जिसे नीचे दिये हुए आंकड़ों से देखा जा सकता है :—

(मूल्य करोड़ रुपयों में)

वर्ष	निर्यात	आयात	कुल व्यापार
1662	8.303	5.699	14.002
1663	8.997	8.965	17.962
1664	12.009	9.055	21.064
1665	14.348	11.373	25.721
1666	16.550	16.694	33.244

Trade Delegation from Afghanistan

8932. **Shri Ram Kishan Gupta:**
Shri Bishwanath Roy:
Shri Marandi:
Shri Virendrakumar Shah:
Shri Hem Raj:
Shri Raghuvir Singh Shastri:
Shri R. R. Singh Deo:
Shri D. N. Deb:
Shri D. Amat:
Shri G. C. Naik:
Shri Bhogendra Jha:

Will the Minister of **Commerce** be pleased to refer to the reply given to

Unstarred Question No. 7126 on the 28th July, 1967 and state:

(a) whether the trade talks with the Delegation that came from Afghanistan have been concluded;

(b) if so, the specific matters discussed with the Delegation;

(c) the agreement or arrangement, if any, finalised with the Delegation; and

(d) the trade prospects between India and Afghanistan for the next ensuing year in the light of the discussions with the Delegation?

The Minister of Commerce (Shri Dinesh Singh): (a) The talks with the Trade Delegation from Afghanistan in connection with the extension of the Indo-Afghan Trade Arrangement beyond July 31, 1967, are still in progress.

(b) to (d). Do not arise.

Problem of Cotton Mill Industry

8933. Shri Virendrakumar Shah: Will the Minister of Commerce be pleased to state:

(a) whether Government's attention has been drawn to a pamphlet issued by the Indian Cotton Mills' Federation entitled, 'Problems of Cotton Mill Industry';

(b) if so, whether Government have given any consideration to the various problems, enumerated in the said pamphlet; and

(c) the decision taken by Government, if any to help solve those problems?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) and (c). The cotton policy for 1967-68 has already been announced. It is not possible, at this stage, to withdraw the control on production and prices of cloth and it is considered that periodic review of the various control measures should be continued. No relief in excise duty is considered necessary. As regards other matters referred to in the pamphlet, they are under active consideration of Government.

Machine Tools Offered by U.S.A. for Small Scale Industries

*8934. **Shri C. Chittybabu**: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the value of tools gifted by U.S.A. up-to-date for the development of small scale industries;

(b) whether the said tools have been utilised and to what extent they have really served the object;

(c) the amount paid for the procurement of these machines; and

(d) where all these machines have been kept?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (d). The information is being collected and will be laid on the Table of the House.

National Small Industries Corporation

8935. Shri C. Chittybabu: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of production-*cum*-training centres opened throughout India under the National Small Industries Corporation;

(b) the basis of selection of sites for utilising these facilities;

(c) whether it was notified to all State Governments; and

(d) if not, the reasons therefor?